

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:138

ANSWERED ON:24.02.2015

REDUCING PRICES OF DRUGS BY PHARMA COMPANIES

Singh Shri Bholra

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the domestic and foreign drug manufacturing companies in the country are not reducing prices inspite of taking rebate in excise duty;
- (b) if so, the details thereof; and action taken/proposed to be taken by the Government against these companies, company-wise;
- (c) whether the Government proposes to issue directions to the said companies to reduce the prices of drugs; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI HANSRAJ GANGA RAM AHIR)

(a) to (d) NPPA fixes/notifies the ceiling price inclusive of excise duty under provisions of DPCO, 2013. In regard to companies availing excise duty exemption and the terms of such exemption or grounds for such exemption, information is being collected and will be laid on the Table of the House.